

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 77 of 2020

IN THE MATTER OF:

PEE AAR EXIM Pvt. Ltd. & Anr. ...Appellants

Versus

Pankaj Rustagi & Anr. ...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray,
Mr. Karan Gupta and Ms. Vansha Sethi, Advocates.**

**For Respondent: Mr. Kanti Mohan Rustagi and Mr. Shubho Jana,
Advocates.**

With

Contempt Case (AT) No. 14 of 2020 in
Company Appeal (AT) (Insolvency) No. 77 of 2020

IN THE MATTER OF:

Pankaj Rustagi & Anr. ...Applicants

Versus

PEE AAR EXIM Pvt. Ltd. & Anr. ...Contemnors/Respondents

Present:

**For Appellant: Mr. Kanti Mohan Rustagi and Mr. Shubho Jana,
Advocates.**

**For Respondent: Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray,
Mr. Karan Gupta and Ms. Vansha Sethi, Advocates.**

Cont'd...../

ORDER
(Through Virtual Mode)

24.08.2020: Due to paucity of time, the matter could not be taken up.

Learned counsel for the parties are at liberty to file convenience compilation.

List the appeal 'for hearing' on **28th September, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc